

(d) if so, whether it not only amounts to the violation of the Constitution but also results in the official language being deprived of its high standard and purity?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) Under the provisions contained in Article 343 of Constitution of India, the Official Language of the Union is Hindi in Devanagari Script.

(c) and (d) In addition to Hindi, use of English Language for official purposes of the Union has also been permitted *vide* section 3 of the Official Languages Act, 1963. Use of commonly used English words as alternative words in Hindi was suggested with a view to promote progressive use of Hindi as some difficult or less prevalent words in Hindi may cause hesitation among the users. The adoption of commonly used words from regional, local or foreign language adds to the enrichment and development of a language.

#### **Status of construction of the third phase of Delhi Metro**

\*36. SHRI RAM KRIPAL YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the status of construction of the third phase of Delhi Metro Rail projects;
- (b) how many projects have been taken under the third phase of Delhi Metro Rail;
- (c) how much is the budget for this phase and the sources thereof;
- (d) whether Dwarka to Najafgarh is also covered under the third phase of Delhi Metro Rail projects; and
- (e) if so, the status and how much is the budget of this extension line and the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH): (a) The third phase of Delhi Metro has been sanctioned by the Government and the work has been initiated by the Delhi Metro Rail Corporation Ltd. (DMRC) by awarding contract for civil works, preparation of tender documents for other works, etc. The physical work of Central Secretariat — Mandi House section has been commenced. Overall physical progress of the project is 1.75%.

(b) The third phase of Delhi Metro Rail is one project under which the following corridors have been taken up:—

Sl.No.	Name of Corridor	Total length (km.)
1	2	3
1.	Mukundpur to Yamuna Vihar	55.697

1	2	3
2.	Janakpuri West to Kalindikunj	33.494
3.	Central Secretariat to Kashmere Gate	9.37
4.	Jahangirpuri to Badli Corridor	4.489
TOTAL:		103.050

(c) The estimated budget requirement for this phase and the sources thereof are as under:—

Funding source	Amount (Rs. in crore)	Percentage
Equity by Government of India (Gol) and Government of National Capital Territory of Delhi (GNCTD) (10.63% each)	7,497.00	21.27
Interest-free subordinate debt for Central taxes and land cost by Gol and GNCTD (7.235% each)	5,100.00	14.47
Property Development by Delhi Metro Rail Corporation Ltd. (DMRC)	1,586.00	4.50
Grant by Delhi Development Authority	1,500.00	4.26
Loan from Japan International Cooperation Agency (JICA)	14,097.00	40.00
Loan from India Infrastructure Finance Corporation Ltd. (IIFCL) or such other financial institution	5,462.00	15.50
TOTAL:	*35,242.00	100.00

\*including Central Taxes.

(d) Yes, Sir.

(e) DMRC has prepared the Detailed Project Report (DPR) for Metro connectivity from Dwarka to Najafgarh of length 5.5 km. at an estimated cost of Rs. 1,070 crore, including Central Taxes. However, in view of further revision of the DPR by DMRC, investment decision for this corridor has not been taken by the Government.